

ITEM NO.10

COURT NO.1

SECTION IV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 3500/2006

HIGH COURT OF PUNJAB & HARYANA

Appellant(s)

VERSUS

JAGDEV SINGH

Respondent(s)

(with office report for direction)

Date : 12/07/2016 This appeal was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE  
HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

For Appellant(s) Mr. Manjit Singh, Sr. Adv.  
Mr. Rahul Gupta, Adv.

For Respondent(s) Mr. Vinod Sharma, Adv.  
Mr. Arun Singh, Adv.  
Mr. S.K. Visen, Adv.  
Mr. Prem Malhotra, Adv.

UPON hearing the counsel the Court made the following  
O R D E R

Arguments heard.

Judgment reserved.

(MAHABIR SINGH)  
COURT MASTER

(VEENA KHERA)  
COURT MASTER